

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUIT 104262/2008	SUNDERBEN LALJI VIRA Vs M S OSWAL HARESH TRANSPORT AND CO AND ANR	REPORT OF COMMISSIONER/C OURT RECEIVER

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CIVIL CAUSE LIST DATED 24-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUIT 106453/2006	THE FEDERAL BANK LTD Vs V K RADHAMANIAMMA AND ANR	SERVICE
2	NOTICE OF MOTION/0101109/202 0	THE FEDERAL BANK LTD Vs V K RADHAMANIAMMA AND	SERVICE
3	EXECUTION APPLN 100535/2017	MRS. KAVITA MANISH SINGH Vs MS MAYUR BUILDERS AND DEVELOPERS AND ORS	SERVICE
4	NOTICE OF MOTION 103324/2019	MRS. KAVITA MANISH SINGH Vs MS MAYUR BUILDERS AND DEVELOPERS AND ORS	SERVICE
5	SUMMARY CIVIL SUIT 100056/2019	SUMMARY CIVIL SUIT 100056/2019	SERVICE
6	SUIT 108357/1998	NAM S MANDAL Vs GANESH ATMARAM PURANIK	SERVICE
7	SUMMONS FOR JUDGT 100135/2019	Gutka Food and Nut Importers Vs M/s. Ahuja Properties and Associates and Ors	SERVICE
8	SUIT 100135/2020	Canara Bank Vs Mohammed Sadiq Abdul Munaf Shaikh	SERVICE
9	SUIT 100843/2020	Bank of India Vs Shri Sachin Jayawant Khandekar	SERVICE

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SR.NO	CASE NO	PARTY NAME	STAGE
1	EXECUTION APPLN 100402/2014	MOHANKUMAR NARSINGH POL Vs KASHINATH SAKHARAM KAWDE	SERVICE
2	SUMMARY CIVIL SUIT 100869/2014	TATA AIA LIFE INSURANCE COMPANY LTD. Vs MR.SANDEEP MUKHERJEE	SERVICE
3	SUMMARY CIVIL SUIT 101396/2014	MRS. SALMA FAIZAN SHAIKH Vs MR. METRBOOB ABDUL AZIZ PATHAN	SERVICE
4	SUMMARY CIVIL SUIT 100118/2020	Mr. Santosh Nagurao Gadge Vs Mr. Sandeep Govind Jadhav	REPORT
5	SUMMARY CIVIL SUIT 100121/2020	Corporation Bank Vs Mr. Parikshan Kumar Shahu	REPORT
6	SUMMARY CIVIL SUIT 100125/2020	Corporation Bank Vs Mr. Jagadale Amar Shrinivas	REPORT
7	SUMMARY CIVIL SUIT 100130/2020	Corporation Bank Vs Mr. Akash Sharma	REPORT
8	SUMMARY CIVIL SUIT 100133/2020	Corporation Bank Vs Mr. Atul Balaso Mane	REPORT

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COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101591/2014	MUKESH DHIRAJLAL PATEL Vs 1. MAHESH H, MEHTA 2. VARSHA M. MEHTA 3. ROHAN M. MEHTA	SERVICE
2	SUMMARY CIVIL SUIT 100488/2015	Ms. India United Textile Mill Ltd. Vs 1.Ms. Promart Retail India Pvt. Ltd. 2.Mr.Ashish Garg 3.Mr.Punit Agarwal	SERVICE
3	SUMMONS FOR JUDGT 100284/2015	Ms. India United Textile Mill Ltd. Vs 1.Ms. Promart Retail India Pvt. Ltd. 2.Mr.Ashish Garg 3.Mr.Punit Agarwal	SERVICE
4	SUMMARY CIVIL SUIT 100812/2015	Harish Valji Rabhadia Vs Vishwas Uttam Randive	SERVICE
5	SUMMARY CIVIL SUIT 101006/2016	Mr. Subhash Yelappa Kutade Vs Mr. Deepak Madan Desai	SERVICE
6	SUMMONS FOR JUDGT 100040/2017	Mr. Subhash Yelappa Kutade Vs Mr. Deepak Madan Desai	SERVICE
7	SUMMARY CIVIL SUIT 100887/2017	M/s. J.V. S. Engineers Vs 1. Essar Projects (India) Ltd 2. M/s. Essar Offshore Subsea Ltd	SERVICE

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CIVIL CAUSE LIST DATED 27-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101232/2019	Corporation Bank Vs Sandeep Amale	FOR TAKING STEPS
2	SUMMARY CIVIL SUIT 101233/2019	Corporation Bank Vs Sangeeta Dattatray Bhosale	FOR TAKING STEPS
3	SUMMARY CIVIL SUIT 101238/2019	Corporation Bank Vs Mr. Bhagwan Prasad Pandey	FOR TAKING STEPS
4	SUMMARY CIVIL SUIT 101241/2019	Corporation Bank Vs Mrs. Kaisar Alihasan Shaikh	FOR TAKING STEPS
5	SUMMARY CIVIL SUIT 101244/2019	Corporation Bank Vs Shahnawaz Siddiqui Irshad	FOR TAKING STEPS
6	SUMMARY CIVIL SUIT 101245/2019	Corporation Bank Vs Shakila Banu Allauddin	FOR TAKING STEPS
7	EXECUTION APPLN 100142/2017	FAIRMATE CHEMICALS PVT. LTD. Vs SAPS INFRASTRUCTURE PVT. LTD.	SERVICE
8	SUMMARY CIVIL SUIT 100491/2018	Haresh Mojanlal Ghelani Vs 1. Turakhia Textiles Pvt Ltd 2.	SERVICE

		Paru Sharad Turakhia 3. Sharad Rasiklal Turakhia	
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